

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5601

ANSWERED ON:02.05.2005

LEGISLATION OF SHAHTOOSH TRADE . DR.M. JAGANNATH

Jagannath Dr. M.;Nedurumalli Janardhana Reddy Shri

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) Whether the Government proposes to lift ban on Shahtoosh trade and make it legal ;
- (b) If so, the details thereof and the reasons therefore ;
- (c) Whether any Expert Committee was set up to go into the whole matter;
- (d) If so, the recommendations made by it ;
- (e) Whether legalizing Shahtoosh trade will make the endangered species of Tibetan Antelope extinct in the near future;
- (f) If so, the manner in which the Government proposes to protect Antelope whose number is dwindling very fast ; and
- (g) The earning the Government is expected to earn after the removal of the ban on shahtoosh trade ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) No Sir .
- (b) Does not arise .
- (c)& (d) Yes, Sir. Ministry of Textiles have constituted an expert committee to go into the matter . It is yet to submit its report.
- (e) Legalising shahtoosh trade will have an adverse impact on survival of Tibetan Antelope
- (f & g) Does not arise.